

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 03 of 2021

In the matter of:

L.P Naval & Engineering Ltd.

....Appellant

Vs.

Sundaresh Bhat Liquidator of ABG Shipyard Ltd.

....Respondent

Present:

Appellant: Ms. Meenakshi Arora, Senior Advocate with Mr. Kaushik Pandya, Mr. Mauleen Marfatia, Mr. Mohit D Ram, Advocates.

Respondent: Ms. Ashly Cherian, Mr. Abhishek Sharma, Ms. Saloni Kothari, Mr. Siddharth Mathur, Advocates.

ORDER

(Through Virtual Mode)

12.01.2021: Ms. Meenakshi Arora, Senior Advocate representing the Appellant seeks to withdraw the appeal as the Appellant is said to be participating in a private sale in regard to the assets which are under auction.

In view of the same, the appeal is dismissed as withdrawn.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

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